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O.A. 482/
(A) 19/1

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Serial No. of Order	Date of Order	Order with Signature
17	13-8-93	Call on 26-8-93 for hearing as requested by Mr. R.B. Mohapatra. <i>LM</i> Vice-Chairman <i>Q/15</i> Members (4)
18	27-8-93	Call on 3-9-93 for hearing as requested by Mr. Ashok Misra. <i>LM</i> Vice-Chairman <i>Q/15</i> Members (4)
19	3-9-93	Call on 8-9-93 for hearing before the Division Bench. <i>LM</i> Vice-Chairman <i>Q/15</i> Members (4)
20	8-9-93	There is no time for the day. Call on 15-9-93 for hearing. <i>LM</i> Vice-Chairman <i>Q/15</i> Members (4)
21	15-9-93	We have heard the learned Counsel for both sides. Hearing is concluded. Judgment is dictated and Pronouncement is given. Court will separate sheets attached to new O.A. 481/92. This the application is accordingly disposed of. No O.A. 482 <i>LM</i> Nishan <i>Q/15</i> Members (4)